



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
53	WA/170/2024 CAVT. NO.05032/024, B/O, CAVT./503/2024	HEMEN CHANDRA DAS Versus RAMESH CHANDRA KHAKHLARI AND 5 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	MR. D DOLEY SC, SEC. EDU. SC, BTC FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 27/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
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13)	MR. A THAKUR	24-05-2024	To	06-06-2024
14)	MR. S SHARMA	27-05-2024	To	28-05-2024
15)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
16)	MS. B M CHETRI	28-05-2024	To	04-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
57 WP(C)/2402/2024 B/O	ASHU BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, HIGHER EDU GA, ASSAM SC, WPT AND BC
ORDER (STAY VACATING)			
58 I.A.(Civil)/649/2024 FIXED in WP(C)/2656/2023 WITH WP(C)/2656/2023	ANITA THAKURIA Versus RAHUL PATHAK AND 6 ORS RAHUL PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	MR. R B GOHAIN SC, SEC. EDU. SC, HIGHER EDU MR. D NATH
ADMISSION			
59 WP(C)/2976/2023 FIXED WITH WP(C)/8342/2022	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MS G SWAMI	SC, ELEM. EDU
60 WP(C)/8342/2022	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MS. P KHOUND	SC, ELEM. EDU SC, AG SC, FINANCE
ORDERS			
61 Cont.Cas(C)/590/2023 B/O	JAJNESWAR NATH Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR B DEURI MS. U HAZARIKA MS. D. DEVI	MR. D SAIKIA (R2) MR. U SARMA (R2) MR B DEURI (r-3) MR B KAUSHIK (R2)
62 WP(C)/6595/2023 B/O WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA MR. S K GHOSH	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7) SC, ELEM. EDU
63 I.A.(Civil)/1550/2024 B/O in WP(C)/2263/2024	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
40 WP(C)/2615/2024 (CONNECTED WITH ITEM NO. 3 IN THE DAILY LIST), FIXED	M/S BHOGJORA ENTERPRISE Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	DY.S.G.I. SC, I O C

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV AND CONTEMPT MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
52 WP(C)/2675/2024 FIXED	M/S MEDHI BROTHERS Versus UNION OF INDIA AND 5 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, IITG DY.S.G.I.
53 WP(C)/5044/2023 WITH	M/S MEDHI BROTHERS Versus THE UNION OF INDIA AND 8 ORS	MR S P DAS MR A ALAM MS C BORA	MR. R P KAKOTI SR. ADV. (r-2 to 6) MS. B G BORBORUAH (r-8) MR A B DEY (r-2 to 6) MR. S SUTRADHAR (r-2 to 6) DY.S.G.I. SC, IIT

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
23	I.A.(CrI.)/228/2024 FIXED, WITH 6 LCR FILES, WITH P.B.- 2 in CrI.A./174/2023 WITH CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
		PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
57 WP(C)/2749/2024 B/O	M/S ARMENGE ENGG. AND MANAGEMENT CONSULTANT PVT LTD Versus THE UNION OF INDIA AND 2 ORS.	MS N MAHANTA N GAUTAM	DY.S.G.I. SC, NHIDC

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
55	Bail Appln./1216/2024 FIXED	SUBHAS MUKHARJEE @ SUBHASISH MUKHARJEE, Versus THE STATE OF ASSAM ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
ORDERS				
56	MACApp./256/2022 B/O	THE ORIENTAL INSURANCE COMPANY LTD. Versus KALPANA DAS AND 2 ORS.	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	
57	I.A.(Civil)/455/2024 FIXED, IN Review.Pet./93/2022 (D/O), MAC App./270/2019 (D/O) in Review.Pet./93/2022	MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	MR. R GOSWAMI (R-4)
58	I.A.(Civil)/603/2024 FIXED, WITH LCR in MACApp./423/2019 WITH MACApp./423/2019	KRISHNA RANI DAS AND 4 ORS Versus NEW INDIA ASSURANCE COMPANY LTD H NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA RANI DAS AND 6 ORS	MR. M TALUKDAR MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	MR. R K BHATRA MR. M TALUKDAR (r-1 to 5) MR. A SHAKIL (r-1 to 5)
	WITH I.A.(Civil)/2681/2019 in MACApp./423/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	
59	I.A.(Civil)/862/2024 FIXED in MACApp./73/2022 WITH MACApp./73/2022	DIPAK KOCH Versus NATIONAL INSURANCE CO. LTD. NATIONAL INSURANCE CO. LTD. Versus DIPAK KOCH AND 2 ORS.	MR. M U MAHMUD MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI	MR. R K BHATRA MR. M U MAHMUD (R1) BASANTI CHETIA (R1) MR S H MAHMUD (R1) MR S ISLAM (R1)
60	I.A.(Civil)/1534/2024 (CONNECTED WITH ITEM NO. 6 OF THE DAILY CAUSE LIST) in MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. P HUJURI MS. S DAS	MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK MS. P BORTHAKUR (R2)

HEARING

61 [MACApp./124/2022](#)
FIXED, WITH LCR (PHOTOCOPY)

THE ORIENTAL INSURANCE COMPANY
LTD.

MR. S CHAMARIA
MR. M ALI
MR A N SARMAH
MR. D DAS

MR. M AHMED
MD I H LASKAR
MD I H LASKAR

Versus
SANUWARA KHATUN AND 5 ORS.

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
6	Crl.Rev.P./273/2018	GOPESH DEBNATH Versus MANABENDRA NARAYAN DHAR AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. D CHAKRABARTY (R1) PP, ASSAM MS. M CHAKRABORTY (R1)
	WITH I.A.(Crl.)/126/2019 in Crl.Rev.P./273/2018	MANABENDRA NARAYAN DHAR Versus GOPESH DEBNATH AND ANR	MR D CHAKRABORTY MS. M CHAKRABORTY	MR. R HUSSAIN MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS PP, ASSAM
MOTION				
7	AB/1330/2024 BY SLIP	DIPU HANDIQUE Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./1240/2024 FIXED	RAVINDRA RAY AND ANR. Versus THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, NCB
9	Bail Appln./1436/2024 BY SLIP	NIRMAL NATH Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM

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15)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
16)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

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[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

55	RSA/72/2023 (HEARING) FIXED	ABDUL KHALIQUE Versus ABDUL LATIF AND 12 ORS .	MR H R CHOUDHURY S. TALUKDAR	MR. D HUSSAIN (R-1,4,5) MR. R A CHOUDHURY(R-1,4,5) MR. R A MAZUMDER(R-1,4,5) MR M ISLAM(R-1,4,5)
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ORDERS

56	Review.Pet./72/2024 in WP(C)/7564/2018 (D/O), FIXED	M/S SRI SHYAM COLD STORAGE Versus THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	DY.S.G.I.
57	I.A.(Civil)/1553/2024 (CONNECTED WITH ITEM NO. 37 IN THE DAILY LIST), B/O in I.A.(Civil)/162/2023	ASSAM STATE TRANSPORT CORPORATION (ASTC) Versus KAMALA TAMULI,	MR. G C BORAH	MR R SHARMA

LEAVE NOTE OF ADVOCATES FOR 27/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
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13)	MR. A THAKUR	24-05-2024	To	06-06-2024
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15)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
16)	MS. B M CHETRI	28-05-2024	To	04-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	W.P.(CrI.)/10/2024 FIXED	PAPPU KUMAR SAHANI Versus NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
BAIL HEARING (BA)				
57	Bail Appln./1310/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
58	Bail Appln./1311/2024 FIXED.	MAINUDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR A TEWARI MR T THAKURIA	SPECIAL PP ASSAM
ORDERS				
59	Crl.A./395/2023 WITH LCR (FIVE FILES), FIXED	ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1027/2023 in Crl.A./395/2023	ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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16)	MS. B M CHETRI	28-05-2024	To	04-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-II & MAC APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
51	MACApp./333/2019 B/O, WITH LCR	SMTI. PARMILA DEVI AND 3 ORS. Versus SRI DHAN GOGOI AND 2 ORS.	MR R DHAR MR S PARASHAR	MR. R K BHATRA (R3) MS R GANGAWAT (R3) MS M N KONYAK (R3)
52	MACApp./703/2022 B/O, WITH LCR	GOKUL CHETIA Versus M/S GARGO MOTORS AND 2 ORS.	B R DAS	MR. A J SAIKIA (R-3) MR. B KAKATI (R-3) MR G S BORO (R-3)
53	I.A.(Civil)/2210/2023 B/O, WITH LCR (PHOTOCOPY) in MACApp./123/2023	PRAFULLA DUTTA Versus THE NATIONAL INSURANCE COMPANY LTD.		MR T KALITA
	WITH MACApp./123/2023	NATIONAL INSURANCE COMPANY Versus PRAFULLA DUTTA AND 2 ORS E	MR T KALITA MR. A KAKATI	
54	I.A.(Civil)/2281/2023 B/O, WITH LCR in MFA/111/2022	MAMI KURMI Versus BHARTIA INFRA PROJECTS LTD	B R DAS MS M BHARATI	MR. S DAS MR K DAS
	WITH MFA/111/2022	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	B R DAS (R-1) MS M BHARATI
	WITH I.A.(Civil)/3601/2022 in MFA/111/2022	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	

LEAVE NOTE OF ADVOCATES FOR 27/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	Crl.Pet./873/2023 B/O, WITH LCR 2 FILES	DIPAMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. T N DAS (R- 2, 3) MS PURABI DEKA (R- 2, 3) MS JUTISMITA DAS (R- 2, 3) PP, ASSAM
53	AB/1241/2024 B/O	DIPON DUTTA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
MOTION (BA)				
54	Bail Appln./1470/2024 FIXED	ALI HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
55	Bail Appln./1501/2024 B/O	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION				
56	Crl.Pet./531/2024 B/O	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR	MR N AHMED	PP, ASSAM
57	Crl.Pet./600/2024 FIXED.	JIBIKA TIMUNGPI Versus MARY KATHARPI	MR. R BORA MR. D. BORAH	
58	Crl.Pet./608/2024 B/O	AKHLAI UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM

BAIL HEARING (BA)

59	Bail Appln./580/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
60	Bail Appln./781/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	ROHMAT HUSSAIN @ AKMOL HUSSAIN Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
61	Bail Appln./1038/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	ASHOD DALI Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
62	Bail Appln./1233/2024 WITH SCANNED COPY IF CASE RECORD, FIXED	BINI TANGOM @ TANGUM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	SPL PP WILDLIFE FOREST ASSAM

BAIL HEARING

63	AB/739/2024 FIXED	SAHIDUL ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
64	AB/1163/2024 FIXED	MD. BAHRUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI	PP, ASSAM
65	AB/1193/2024 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A ROY MR. A K ROY MR. U. DUTTA MR. U. DUTTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	Tr.P.(CrI.)/32/2023 FIXED, WITH 1 LCR FILE (SCANNED)	UTPAL JYOTI SUT Versus KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	WITH I.A.(CrI.)/353/2024 in Tr.P.(CrI.)/32/2023	KEWELO U. KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
54	WITH Tr.P.(CrI.)/9/2023	UTPAL JYOTI SUT AND ANR Versus KEWELO U KROME	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	WITH I.A.(CrI.)/340/2024 in Tr.P.(CrI.)/9/2023	KEWELO U KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
BAIL HEARING (BA)				
55	Bail Appln./814/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	WAHENGBAM ROBITA DEVI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
56	Bail Appln./1427/2024 FIXED.	KER MIOOX P LADIA Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
57	Bail Appln./1442/2024 FIXED.	LNK/B. RUBUL ALI Versus THE STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
55	I.A.(CrI.)/462/2024 WITH LCR (TWO FILES), B/O in CrI.A./271/2023 WITH CrI.A./271/2023	ABDUS SAMAD, Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN	PP, ASSAM
		ABDUS SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
59 WP(C)/6898/2023 FIXED	HIRANYA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT.
60 WP(C)/2690/2024 FIXED	PANCHI NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	SC, IRRIGATION
61 WP(C)/2721/2024 FIXED	SANKAB KAUSHIK DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR K M BORA	SC, PWD
ADMISSION			
62 WP(C)/3753/2016 FIXED	SMT. P. YERAMMA Versus COAL INDIA LTD. CIL and 6 ORS.	MR.P J SAIKIA MR.R S MISHRA MR.P BORDOLOI	MR.A M DUTTA SC, COAL INDIA
63 WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
64 WP(C)/5726/2023 FIXED	MISBAH UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024
11)	MR. M K CHOUDHURY	27-05-2024	To	27-05-2024
12)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
13)	MR. A THAKUR	24-05-2024	To	06-06-2024
14)	MR. S SHARMA	27-05-2024	To	28-05-2024
15)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
16)	MS. B M CHETRI	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,27th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

3	Bail Appln./1389/2024	ENAM UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. R SHARMA	14-05-2024	To	27-05-2024
5)	MR S KHOUND	22-05-2024	To	28-05-2024
6)	MR. T ISLAM	20-05-2024	To	30-05-2024
7)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
8)	MR S C PANDIT	22-05-2024	To	30-05-2024
9)	MR. P SUNDI	22-05-2024	To	06-06-2024
10)	MS. N M DEKA	24-05-2024	To	28-06-2024
11)	MR. M K CHOUDHURY	27-05-2024	To	27-05-2024
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14)	MR. S SHARMA	27-05-2024	To	28-05-2024
15)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024
16)	MS. B M CHETRI	28-05-2024	To	04-06-2024